

ORISSA HIGH COURT

FILING REPORT AS ON :04/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/36028/2025	HAL HOUSING COMMITTEE VS A D DWELLERS PRIVATE LIMITED	Rajjeet Roy VS	// ()	AOR20220001462C202500112
2	D-BLAPL/27269/2025 BLAPL/9266/2025	SWADHIN MOHANTY VS STATE OF ODISHA	UMAKANTA BARIK VS	SECTOR-7 /172 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0002174/2025	AOR20220001390C202500052
3	D-BLAPL/27277/2025	JIBAN SWAMI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARGARH /209 /2025 ()	
4	D-BLAPL/27278/2025	DHIRENDRA MOHANTY VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	/ /0 ()	
5	D-BLAPL/27287/2025	SAROJ BARIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	GONDIA /33 /2025 ()	
6	D-BLAPL/27291/2025	AMI BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BAGDIA /60 /2023 ()	AOR20220001648C202500097
7	D-BLAPL/27292/2025	RAKY @ MUNA DEHURI VS STATE OF ODISHA	CHINMAYA RANJAN DAS VS	CHOUWAR /343 /2019 ()	
8	D-BLAPL/27294/2025	DEEPAK DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ()	
9	D-BLAPL/27295/2025	BHISMADEV MEHER VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	KHARIAR /225 /2025 ()	
10	D-BLAPL/27298/2025	RAJU KUMAR RAY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 ()	
11	D-BLAPL/27306/2025	GUDURA HEMBRAM @ SUKLAL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BANGRIPOSI /122 /2025 ()	

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12	D-BLAPL/27308/2025	SANTOSH PREMNATH DHAWELE VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /67 /2022 () //	
13	D-BLAPL/27313/2025	TUKUNA MAHANKUDA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	DIGAPAHANDI /144 /2017 () //	
14	D-BLAPL/27317/2025	RAGHU @ DEBENDRA SWAIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /21 /2022 () //	
15	D-BLAPL/27320/2025	RAHUL DHIR VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /647 /2025 () //	
16	D-BLAPL/27321/2025	LITU @ ASISH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /617 /2025 () //	
17	D-BLAPL/27324/2025	BHABANI @ ALOK KUMAR JENA VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	NIALI /297 /2025 () //	
18	D-BLAPL/27326/2025	SOHAM RAJ TRIPATHY @ LIPUN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /552 /2025 () //	
19	D-BLAPL/27334/2025	SABITA NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /662 /2025 () //	
20	D-BLAPL/27335/2025	KEDAR GOCHHAYAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /730 /2025 () //	
21	D-BLAPL/27338/2025	DEEPAK MIRDHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /181 /2025 () //	
22	D-BLAPL/27340/2025	RAJ KISHORE CHATTAR @ KANDRA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	CHAMPUA /154 /2025 () //	
23	D-BLAPL/27342/2025	TRINATH DAS @ BHOI	TARA PRASAD MOHAPATRA	BASELI SAHI PS /231 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/27344/2025	LUCKY @ BHAJU TARAI	SATYAJIT MOHAPATRA	BANSADA /285 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27345/2025	KAMAKHYA PRASAD BHOKTA	TARA PRASAD MOHAPATRA	SATYABADI /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27348/2025	GOPI @ GOPINATH @ GOPABANDHU DAS	BAISHNAB CHARAN PATRA	ANGUL TOWN /78 /2025	AOR20220000753C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27355/2025	RAMA GOUDA @ RAMA CHANDRA GOUDA	SIDDHARTH GOUTAM DAS	KOTINANDA /162 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27356/2025	RINKU @ ANIL KUMAR DAS	SANJIB KUMAR BHANJADEO	SAHADEV KHUNTA /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27357/2025	TITAN @ TAPAS BARIK	ASHOK KUMAR SARANGI	MANGALPUR /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27360/2025	RAHUL KUMAR SAHU	ASHOK DAS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27365/2025	BIKASH BEHERA @ BIKI	PRAFULLA KUMAR KHATEI	KHURDA MODEL /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27374/2025	PINTU MAJHI	RAMAKANTA SAHOO	KEONJHAR TOWN /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27380/2025	SURESH PARIDA @ BABU	TANMAYA KUMAR MOHANTY	BHANJANAGAR /896 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27382/2025	BAJA @ PINTU DAS	SAROJ KUMAR PADHI	PIPLI /303 /2025	
		VS	VS	()	

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35	D-BLAPL/27385/2025	STATE OF ODISHA SUBHALAXMI ROUT @ NAYAK VS	SURESH KUMAR PANDA VS	// DIGAPAHANDI /251 /2025 ()	
36	D-BLAPL/27388/2025	STATE OF ODISHA SUBHALAXMI ROUT @ NAYAK VS	SURESH KUMAR PANDA VS	// DIGAPAHANDI /249 /2025 ()	
37	D-BLAPL/27395/2025	STATE OF ODISHA SUBHALAXMI ROUT @ NAYAK VS	SURESH KUMAR PANDA VS	// BAIDYANATHPUR /355 /2025 ()	
38	D-BLAPL/27402/2025	STATE OF ODISHA R. RABI RAO VS	JUGALA KISHORE PANDA VS	// GOSANINUAGAM /137 /2024 ()	
39	D-BLAPL/27416/2025	STATE OF ODISHA TAPASWINI DAS VS	PRASANTA KUMAR ROUSTRAY VS	// BHADRESWAR /130 /2025 ()	AOD20240000391C202500058
40	D-CMAPL/35984/2025	STATE OF ODISHA SUKANTA KUMAR DASH VS	PRANAB KUMAR PASAYAT VS	// // ()	
41	D-CMP/35888/2025	M/S. STEEL AUTHORITY OF INDIA LTD., ROURKELA DHIRAJ KUMAR SAHOO VS	PRAVAT RANJAN SUTAR VS	// // ()	
42	D-CMP/35892/2025	NIRANJAN SAHOO GOBINDA BARIK VS	SAILABALA JENA VS	// // ()	
43	D-CMP/35905/2025	SUBHAKANTI BANCHHOR BANK OF INDIA, KHURDA VS	SIBADUTTA RAMPRASAD MISHRA VS	// // ()	
44	D-CMP/35922/2025	RANJITA SWAIN BISWARANJAN SHAW @ SAHU VS	ALOK KUMAR PANDA VS	// // ()	
45	D-CMP/35928/2025	DEEPAK KUMAR ACHARYA MONINGI SAWAN KUMAR VS	SUBHASISH DAS VS	// // ()	
		SANKARSHAN SAHU		//	

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46	D-CMP/35944/2025	PARIKHITA MEHER VS STHANA RUDRA MEHER	TRILOCHAN NANDA VS	// ()	
47	D-CMP/35945/2025	RAMESH CHANDRA BARIK VS KIRAN KUMAR MISHRA	SAMAPIKA MISHRA VS	// ()	
48	D-CMP/35967/2025	BABITA @ CHHABINA PANI VS BASANTA MANJARI KAR	SUBHAM SHARMA VS	// ()	AOD20220003503C202500002
49	D-CMP/35977/2025	KRUSHNA CHANDRA MOHAPATRA VS BIJAY KUMAR	NIROD KUMAR SAHU VS	// ()	
50	D-CONTC/35869/2025	DIPTI RANJAN NAYAK VS TARENI RANJAN RAY,TAHASILDAR,NIALI	MANOJ PANIGRAHI VS	// ()	AOR20220001665C202500088
51	D-CONTC/35883/2025	SARBESWAR DAS VS SATYABRATA SAHU,IAS	ADV. VS	// ()	
52	D-CONTC/35890/2025	PADMALOCHAN MAHANTA VS VISHAL SINGH,IAS	ADV. VS	// ()	
53	D-CONTC/35891/2025	CHATURBHUJA BHUE VS KARAN SHARMA,BEO,DHANKAUDA,SAMBALPUR	ADV. VS	// ()	
54	D-CONTC/35894/2025	PRAMODINI KUJUR VS KARAN SHARMA,BEO,DHANKAUDA,SAMBALPUR	ADV. VS	// ()	
55	D-CONTC/35912/2025 CONTC/4110/2025	MINATI PRAVA MOHAPATRA VS BIBASINI RATH,PRINCIPAL-CUM-SECRETARY, KAMALA NEHERU WOMENS COLLEGE, BBSR	ADV. VS	// ()	
56	D-CONTC/35916/2025	DEBASISH RAY VS SATYABRATA SAHU,IAS	AMIT PRASAD BOSE VS	// ()	
57	D-CONTC/35925/2025	DEBENDRA NATH DAS	ADV.	//	

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		VS	VS	0	
		SURENDRA KUMAR,IAS		//	
58	D-CONTC/35934/2025	INDUMATI RATH	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
59	D-CONTC/35936/2025	JHULANABALA RATHA	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
60	D-CONTC/35937/2025	DEBJANI MOHANTY	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
61	D-CONTC/35939/2025	MANDAKINI PARHI	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT,IAS		//	
62	D-CONTC/35961/2025	BIJAYA KRUSHNA TRIPATHY	ADV.	//	
		VS	VS	0	
		R.VINEEL KRISHNA,IAS		//	
63	D-CONTC/35963/2025	MILANBALA SWAIN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		ASWATHY S.,IAS		//	
64	D-CONTC/35969/2025	PRABHAT KUMAR MOHANTY	ADV	//	AOD20230000737C202500073
		VS	VS	0	
		DR. POMA TUDU, DIRECTOR ST CUM ADDITIONAL SECRETARY , ST AND SC DEVELOPMENT DEPTT.			
65	D-CONTC/35993/2025	SHREEDHAR BEHERA	ADV.	//	
		VS	VS	0	
		ASWATHY.S,IAS		//	
66	D-CONTC/35995/2025	RAMESH CHANDRA JENA	ADV.	//	
		VS	VS	0	
		ASWATHY S.,IAS		//	
67	D-CONTC/35997/2025	SAMPATI PUTEI	ADV.	//	
		VS	VS	0	
		ASWATHY S.,IAS		//	
68	D-CONTC/36003/2025	PABITRA KUMAR MOHARANA	JYOTSNARANI RATH	//	
		VS	VS	0	

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69	D-CONTC/36011/2025	NIGAMANANDA PANDA,DIRECTOR OF LAND RECORDS AND SURVEY AND CONSOLIDATION,CUTTACK NARAYAN MOHARANA VS USHA PADHEE,IAS	ADV. VS	// ()	
70	D-CONTC/36014/2025	SUBASH CHANDRA DAS VS P.ANVESHA REDDY,IAS	ADV. VS	// ()	
71	D-CONTC/36021/2025	AKHAYA KUMAR PRADHAN VS DR. N THIRUMALA NAIK, VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY	ADV VS	// ()	AOR20220001728C202500005
72	D-CONTR/27343/2025	PRITI NAYAK VS AJAY SUDARSAN BAGE,IIC,DHUSURI,BHADRAK	ACHYUTANANDA PATTANAIK VS	/0 ()	
73	D-CRLA/27289/2025	DHANU @ PRATAP PALEI VS STATE OF ODISHA	SK. ZAFARULLA VS	KHALLIKOTE /266 /2020 ()	
74	D-CRLA/27350/2025	NABIN KANDHAPANI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RAYAGADA TOWN /285 /2022 ()	AOD20240000069C202500052
75	D-CRLA/27351/2025	NABAGHANA JENA VS STATE OF ODISHA	DEBASNAN DAS VS	ABHAYACHANDPUR /72 /2018 ()	
76	D-CRLA/27361/2025	PUNJILAL MEHER VS STATE OF ODISHA	DURGA PRASAD S. MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2018 ()	AOD20240000510C202500016
77	D-CRLA/27364/2025	SANJAY MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	RASGOBINDPUR /12 /2017 ()	
78	D-CRLA/27383/2025	PABITRA LENKA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	RAGHUNATHPUR /111 /2021 ()	
79	D-CRLA/27406/2025	SANTOSH SENAPATI VS STATE OF ODISHA	SASMITA NANDA VS	ANGUL TOWN /1245 /2020 ()	

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80	D-CRLMC/27283/2025	MANARANJAN BHOI @ MANOJ BHOI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LATHOR /159 /2024 () //	
81	D-CRLMC/27290/2025	SOBHAGINI NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	PARJANG /287 /2020 () //	
82	D-CRLMC/27293/2025	PRADIP MALICK @ PRADIP MALLICK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //	
83	D-CRLMC/27300/2025	PARBATI SILA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	TALABANIA /155 /2020 () //	AOR20220001551C202500004
84	D-CRLMC/27314/2025	BHAKTABANDHU KHAMARI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 () //	
85	D-CRLMC/27322/2025	MANTU @ SUBHENDU @ SUVENDU SINGH VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	DERABIS /47 /2022 () //	
86	D-CRLMC/27327/2025	DHOBANI MOHANTY VS STATE OF ODISHA	SIDDHANT SARANGI VS	/ / () //	AOD20250000975C202500001
87	D-CRLMC/27336/2025	BASANTA BAGARTY VS THE STATE OF ORISSA	SUBHRANSHU BAGARTY VS	TITILAGARH /19 /2015 () //	
88	D-CRLMC/27346/2025	BHAKTA SUNANI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SASON /83 /2013 () //	
89	D-CRLMC/27353/2025	SAMBHU DIGAL VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /104 /2018 () //	AOR20220001563C202500048
90	D-CRLMC/27363/2025	DEBI PRASAD JENA@DEVI PRASAD JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MAHILA P.S.(BBSR) /8 /2025 () //	
91	D-CRLMC/27368/2025	NARENDRA CHAMPATI	AMLAN SHAKTI PAUL	KHURDA SADAR /206 /2025	

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		STATE OF ODISHA		//	
92	D-CRLMC/27370/2025	DUKHABANDHU SAHOO	PRASANTA KUMAR JENA	RASOL /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/27371/2025	SUVRAJIT JENA @ SUBHRAJIT JENA	AKSHAYA KUMAR SAHOO	MAHILA P.S.(BBSR) /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/27378/2025	SARMISTA KUMARI PATO	HAREKRUSHNA DASH	PARLAKHEMUNDI /119 /2019	AOD2024000001C202500168
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/27387/2025	BHAGABAN MUDULI	BIJAY KUMAR BEHERA	JAGATSINGPUR /175 /2002	AOR20220001736C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/27391/2025	CHAGALI @ CHAGALA MALLIK	DIBYA JYOTI SAHOO	DHARMASALA /199 /2015	AOD20240000587C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/27393/2025	INDRAJIT SAHU @ CHIKU	SATYAPADA SHARMA	HATIBARI /70 /2012	AOR20220000138C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/27397/2025	GIRISH KUMAR NANDA	HARIPAD MOHANTY	CHAMPUA /80 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/27408/2025	AJAY @ AJAYA KUMAR BALIARSINGH	PRAVASH CHANDRA JENA	DELANGA /55 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/27410/2025	DEBANDRA KUMAR SAHOO	DEBASNAN DAS	BALLIGUDA /244 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/27414/2025	BOBBY KUMAR MAHATO	RAKESH KUMAR DAS	BAREIPALI /97 /2025	AOR20220001298C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMP/27280/2025	MIHIR KUMAR PATNAIK	SUBASH CHANDRA PUSPALAKA	/ /0	
		VS	VS	()	

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103	D-CRLMP/27281/2025 CRLMP/1134/2025	STATE OF ODISHA PRIYANKA MALLICK VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	// /0 0 //	
104	D-CRLMP/27305/2025	ANIL KUMAR BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 0 //	
105	D-CRLMP/27307/2025	PARURAM BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// /0 0 //	
106	D-CRLMP/27311/2025	KALYANI BARAL VS SAMIR KUMAR NAYAK	BHAGABAT PRASAD RATH VS	// /0 0 //	
107	D-CRLMP/27316/2025	JHUMINA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// /0 0 //	
108	D-CRLMP/27318/2025	SAKIL ALAM KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// /0 0 //	
109	D-CRLMP/27325/2025	MANAS RANJAN BEHERA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// /0 0 //	
110	D-CRLMP/27330/2025	GOPINATH SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// /0 0 //	
111	D-CRLMP/27362/2025	GHANASHYAM GOCHHAYAT VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// /0 0 //	
112	D-CRLMP/27409/2025	SANTOSH KUMAR PATRA VS SAGARIKA PATRA	JYOTI PATNAIK VS	// /0 0 //	
113	D-CRLREV/27288/2025	DINABANDHU BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// /0 0 //	

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114	D-CRLREV/27309/2025	ANANDA MISHRA VS STATE OF ODISHA	JULU KHANSAMA VS	/ /0 () //	
115	D-CRLREV/27369/2025	SUDHIR BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BINIKA /92 /2021 () //	
116	D-CRLREV/27372/2025	SUMANTA SUNDARA VS STATE OF ODISHA	HIMANSHU PANIGRAHI VS	PURI TOWN /67 /2025 () //	
117	D-CRLREV/27373/2025	BIDHAN CHANDRA PATTANAİK VS MOHAMMED BELAL	BASUDEV PUJARI VS	/ /0 () //	
118	D-CRLREV/27399/2025	PRATIMA DEEP VS SHEIKH ARSHAD	DHANANJAYA MUND VS	/ /0 () //	
119	D-CRLREV/27401/2025	PRATIMA DEEP VS SHEIKH ARSHAD	DHANANJAYA MUND VS	/ /0 () //	
120	D-FAO/35988/2025	STATE OF ODISHA VS PRATAP KESHARI SARANGI	AISHWARYA DASH,A.S.C VS	/ / () //	LOD20240000194C202500383
121	D-JCRLA/27415/2025 JCRLA/159/2025	SATRUGHAN MAJHI VS STATE OF ODISHA	ADV. VS	THUAMUL RAMPUR /58 /2020 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA(Kalahandi) CT/0000003/2021	
122	D-RPFAM/35873/2025	RITU PURNIMA POTHAL VS DEBASISH SAHOO	BALARAM NAYAK VS	/ / () //	
123	D-RPFAM/35920/2025	SALILA SAMAL VS SANGRAM SAMAL	SAMAYA KUMAR RAY VS	/ / () //	
124	D-RPFAM/35924/2025	BABITA PATTANAİK VS PRADEEP KUMAR MOHANTY @ BULU	SOUMYA MISHRA VS	/ / () //	
125	D-RPFAM/35948/2025	BISHNU CHARAN NAYAK	MANORANJAN MUDULI	/ /	AOD20240000388C202500033

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		VS	VS	()	
		LINUBALA KOTHALA		//	
126	D-RVWPET/35899/2025	M/S. GLOBAL COAL AND MINING PVT.LTD.	ADV.	//	
		VS	VS	()	
		M/S. MAHANADI COAL FIELDS LTD.,SAMBALPUR		//	
127	D-TRP(C)/35933/2025	APSARA PRIYADARSINI SINGH	SUSAMA RANI SAHOO	//	
		VS	VS	()	
		SUBHASIS MOHAPATRA		//	
128	D-TRP(C)/35964/2025	JYOTSHNA RANI BEHERA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
		ARUN KUMAR BEHERA		//	
129	D-TRP(C)/36010/2025	ANIL KUMAR PODDAR	AMLAN SHAKTI PAUL	//	
		VS	VS	()	
		MINATI NAIK		//	
130	D-TRP(C)/36012/2025	S.SURAJITA	ANIMESH SINGH	//	
		VS	VS	()	
		PRIYABRAT PATTNAIK		//	
131	D-TRPCRL/27296/2025	SANTRUPTA KUMAR ACHARYA	MANORANJAN MUDULI	//	AOD20240000388C202500034
		VS	VS	()	
		DIPTI LENKA		//	
132	D-TRPCRL/27341/2025	RUDRANARAYAN DASH	RAMESH CH. BEHERA	DHENKANAL TOWN /539 /2025	
		VS	VS	()	
		SWATISAPNA SARANGI		//	
133	D-WA/35947/2025	SANGRAM PATRA	DIPTIRANJAN MAHAPATRA	//	AOR20220001533C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WA/36029/2025	CENTRAL UNIVERSITY OF ODISHA	Rajesh Kumar Mahapatra	//	AOR20220001639C202500022
		VS	VS	()	
		DR SHISHIR KUMAR BEJ		//	
135	D-WP(C)/35861/2025	ANJUSMITA MISHRA	HIMANSHU SEKHAR MISHRA	//	AOR20220002238C202500030
		VS	VS	()	
		BRUNDABANA MISHRA		//	
136	D-WP(C)/35862/2025	JYOTI PRAKASH JENA	MANOJ PANIGRAHI	//	AOR20220001665C202500089
		VS	VS	()	

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137	D-WP(C)/35863/2025 WP(C)/24591/2025	STATE OF ODISHA MAMATA ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0	
138	D-WP(C)/35864/2025	RAKHAL CHARAN SAMANTA VS DHIREN SAMANTA	SHANTANU KUMAR PANDA VS	// 0 //	AOR20220002358C202500007
139	D-WP(C)/35865/2025 WP(C)/24583/2025	MAMATA ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
140	D-WP(C)/35866/2025 WP(C)/24613/2025	HARDHIK ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
141	D-WP(C)/35867/2025 WP(C)/24587/2025	HARDHIK ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
142	D-WP(C)/35868/2025 WP(C)/24615/2025	HARDHIK ROUTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
143	D-WP(C)/35870/2025	NIRANJAN SAHU VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
144	D-WP(C)/35871/2025 WP(C)/24549/2025	PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD VS RECOVERY OFFICER, REGIONAL OFFICE, EMLPOYEES STATE INSURANCE CORPORATION, BBSR	ARNAM DMSAI VS	// 0	
145	D-WP(C)/35872/2025	M/S KIRIN TECHNOLOGY PRIVATE LIMITED VS CENTRAL BOARD OF DIRECT TAXES	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500110
146	D-WP(C)/35874/2025	UNION OF INDIA VS JITENDRA KUMAR BISWAL	MILLON KUMAR VS	// 0 //	
147	D-WP(C)/35875/2025	PRABHAT KUMAR MISHRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	

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148	D-WP(C)/35876/2025	SUDHAKARA MOHARANA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
149	D-WP(C)/35877/2025	SUMAN GOCHHAYAT VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //	AOD20240000968C202500017
150	D-WP(C)/35878/2025	NIRANJAN SAHU VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
151	D-WP(C)/35879/2025 WP(C)/24536/2025	KOSHALESWAR KHILAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
152	D-WP(C)/35880/2025	DEBENDRA BHUE VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500063
153	D-WP(C)/35881/2025 WP(C)/24541/2025	KOSHALESWAR KHILAR VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //	
154	D-WP(C)/35882/2025	DR. SANDHYARANI KUARNR VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500062
155	D-WP(C)/35884/2025 WP(C)/24570/2025	CHARAN PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500229
156	D-WP(C)/35885/2025	PRIYADARSHINI BEURA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202500064
157	D-WP(C)/35886/2025	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
158	D-WP(C)/35887/2025 WP(C)/24569/2025	M/S PINNACLE CLOTHING CO., UTTAR PRADESH VS STATE OF ODISHA	ANURAG PATI VS	// 0 //	
159	D-WP(C)/35889/2025	INDRAJIT RAY	SAILABALA JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/35893/2025	BIBHUTI BHUSAN MAHANTA	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/35895/2025	KAILAS CHANDRA MOHALIK	LALIT KUMAR MAHARANA	//	
	WP(C)/24585/2025	VS	VS	0	
		ODISHA GRAMEEN BANK, GANDAMUNDAM	KHANDAGIRI, BBSR	//	
162	D-WP(C)/35896/2025	NIRANJAN BRAHMA	LALIT KUMAR MAHARANA	//	
	WP(C)/24588/2025	VS	VS	0	
		ODISHA GRAMEEN BANK, BBSR		//	
163	D-WP(C)/35897/2025	PRASANT KUMAR ROUT	LALIT KUMAR MAHARANA	//	
	WP(C)/24590/2025	VS	VS	0	
		ODISHA GRAMEEN BANK, BBSR		//	
164	D-WP(C)/35898/2025	ROJALI SETH	SOUBHAGYA SWAIN	//	AOR20220001296C202500065
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/35900/2025	AKSHAYA KUMAR SAHOO	LALIT KUMAR MAHARANA	//	
	WP(C)/24578/2025	VS	VS	0	
		ODISHA GRAMEEN BANK, BBSR		//	
166	D-WP(C)/35901/2025	PRASANNA KUMAR MISHRA	LALIT KUMAR MAHARANA	//	
	WP(C)/24581/2025	VS	VS	0	
		ODISHA GRAMEEN BANK, BBSR		//	
167	D-WP(C)/35902/2025	PRADEEP KUMAR DEBATA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/35903/2025	SHRAVANI OILS PRIVATE LIMITED, CUTTACK	AMIYA KUMAR TARAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/35904/2025	M/S. AELITE LOGISTICS AND MARKETINH PVT. LTD	ABHIRAM LAL AGARWAL	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, CUTTACK		//	
170	D-WP(C)/35906/2025	BINODINI PANDA	SATYA SUNDAR KANUNGO	//	
		VS	VS	0	

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171	D-WP(C)/35907/2025	COLLECTOR, CUTTACK M/S. AELITE LOGISTICS AND MARKETINH PVT. LTD	ABHIRAB LAL AGARWAL	// // 0	
172	D-WP(C)/35908/2025	VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK REENA SAHU	PRASANTA KUMAR MOHANTY (2)	// // 0	AOD20220001936C202500052
173	D-WP(C)/35909/2025	VS STATE OF ODISHA BINODINI PANDA	SATYA SUNDAR KANUNGO	// // 0	
174	D-WP(C)/35910/2025	COLLECTOR, CUTTACK NIMAI CHARAN POMAR	BIVUDATTA CHALAN	// // 0	
175	D-WP(C)/35911/2025	VS STATE OF ODISHA M/S. AELITE LOGISTICS AND MARKETINH PVT. LTD	ABHIRAB LAL AGARWAL	// // 0	
176	D-WP(C)/35913/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK HARIHAR SAHOO	ATUL TRIPATHY	// // 0	AOD20240000618C202500117
177	D-WP(C)/35914/2025	VS STATE OF ODISHA GITANJALI NAYAK	AMITAV DAS	// // 0	
178	D-WP(C)/35915/2025	VS STATE OF ODISHA SWARNA MANJARI SAHOO	SISIR DAS	// // 0	
179	D-WP(C)/35917/2025	VS STATE OF ODISHA KUMPANI ROUT	ASHIS KUMAR MISHRA	// // 0	
180	D-WP(C)/35918/2025	THE STATE OF ODISHA SUBHAM BEHERA	RAJIB RATH	// // 0	
181	D-WP(C)/35919/2025	VS STATE OF ODISHA SATYANANDA NAYAK	PRAFULLA KUMAR NAYAK	// // 0	
		VS UNION OF INDIA	VS	// // 0	

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182	D-WP(C)/35921/2025	CHHAGAON GRAM PANCHAYAT, CUTTACK VS GOVT. OF INDIA	SIDHARTHA MISRA VS	// 0 //	
183	D-WP(C)/35923/2025	M/S. PERFECT MEDICAL STORE, JAGATSINGHPUR VS BRANCH MANAGER, CENTRAL BANK OF INDIA, JAGATSINGHPUR BRANCH	BINAYA KUMAR MOHANTY VS	// 0 //	
184	D-WP(C)/35926/2025	GAYATRI MOHAPATRA VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
185	D-WP(C)/35927/2025	SUBHRANSHU SEKHAR PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
186	D-WP(C)/35929/2025	NIRANJAN MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/35930/2025	MANORAMA SANITARY, BHADRAK VS CANARA BANK, ARM, BRANCH, BUXIBAZAR, CUTTACK	PRASANTA KUMAR SATAPATHY VS	// 0 //	
188	D-WP(C)/35931/2025	CHAKRADHAR MOHAKUD VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
189	D-WP(C)/35932/2025	BIJAY KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NAYAK VS	// 0 //	
190	D-WP(C)/35935/2025	M/S. SUMEEY SECURITY SERVICE, KHORDHA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
191	D-WP(C)/35938/2025	PRAKASH BEHERA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //	
192	D-WP(C)/35940/2025	TANUJ KUMAR MISHRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500203
193	D-WP(C)/35941/2025	RAJIV KUMAR SETHI	RABI NARAYAN BEHERA	//	

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		VS	VS	()	
194	D-WP(C)/35942/2025	ASST. REGISTRAR, SCHOOL OF LIFE SCIENCE, JAWAHARLAL NEHRU UNIVERSITY, NEW DELHI		//	
	WP(C)/24602/2025	GADADHAR PATRA	GYANA RANJAN SETHI	()	
		VS	VS	//	
195	D-WP(C)/35943/2025	STATE OF ODISHA		//	
		ARUN KUMAR MALLICK @ ARUN MALLICK	SUSANTA KUMAR MISHRA	()	
		VS	VS	//	
196	D-WP(C)/35946/2025	STATE OF ORISSA		//	
		THE MANAGER, CLAIMS, CHOLAMANDALAM MS GENERAL INSURANCE COMPANY, BBSR		//	
		VS	VS	()	
		TALIMUN BIBI		//	
197	D-WP(C)/35949/2025	UPENDRA NATH MOHANTA	PRAFULLA CHANDRA ACHARYA	()	
		VS	VS	//	
		STATE OF ORISSA		//	
198	D-WP(C)/35950/2025	JEMAMANI BEHERA	MANAS RANJAN KHATUA	()	
		VS	VS	//	
		STATE OF ODISHA		//	
199	D-WP(C)/35951/2025	KAILASH MAJHI	MANAS RANJAN KHATUA	()	
		VS	VS	//	
		STATE OF ODISHA		//	
200	D-WP(C)/35952/2025	DHRUBA CHARAN BEHERA	MANAS RANJAN KHATUA	()	
		VS	VS	//	
		STATE OF ODISHA		//	
201	D-WP(C)/35953/2025	MANESWAR PRIMARY AGRICULTURE COOPERATIVE SOCIETY, PATAMBALPUR		//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/35954/2025	GOURIBALA PRADHAN	ACHYUTANANDA PATTANAİK	()	
		VS	VS	//	
		STATE OF ORISSA		//	
203	D-WP(C)/35955/2025	GANESWAR MOHANTY	SURAJ MOHANTY	()	
		VS	VS	//	
		STATE OF ODISHA		//	
204	D-WP(C)/35956/2025	PRIYANKA SARUKAD	DR. BINODA KUMAR MISHRA	()	
		VS	VS	//	

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205	D-WP(C)/35957/2025	STATE OF ODISHA HIMALAYA PATEL VS UNION OF INDIA	SUSHANTA KUMAR JOSHI VS	// // 0 //	
206	D-WP(C)/35958/2025	DEBASIS PADHI VS SUCHISMITA MISHRA	DR. BINODA KUMAR MISHRA VS	// // 0 //	
207	D-WP(C)/35959/2025	CHANDRASEKHAR PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// // 0 //	
208	D-WP(C)/35960/2025	DILLIP KUMAR KHATAI VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS	// // 0 //	AOR20220001432C202500035
209	D-WP(C)/35962/2025	LAXMIDHAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// // 0 //	
210	D-WP(C)/35965/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SHIBANI SAMARPITA OJHA VS	// // 0 //	
211	D-WP(C)/35966/2025	M/S. SARASWATA ENTERPRISES, CUTTACK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// // 0 //	
212	D-WP(C)/35968/2025	ARJUN KATHIA VS STATE OF ODISHA	SRIDHAR RATH VS	// // 0 //	
213	D-WP(C)/35970/2025	S.SIMANCHAL PRUSTY VS STATE TRANSPORT AUTHORITY, CUTTACK	PRASANTA KUMAR NANDA VS	// // 0 //	
214	D-WP(C)/35971/2025	BASANTI ROUTH VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// // 0 //	
215	D-WP(C)/35972/2025	DR. BHIMSEN SAHOO VS JAGANNATH SANSKRIT UNIVERSITY	PRASHANTA KUMAR NAYAK VS	// // 0 //	AOD20240000333C202500072

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216	D-WP(C)/35973/2025	NRUSINGHA CHARAN PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
217	D-WP(C)/35974/2025	BIDYADHAR MISHRA VS STATE OF ODISHA	HARMOHAN DHAL VS	// () //	
218	D-WP(C)/35975/2025	RANJITA SAHOO VS THE CHIEF MANAGER, STRESSED ASSETS RECOVERY BRANCH	NIRANJAN BEHERA VS	// () //	AOR20220001297C202500230
219	D-WP(C)/35976/2025	M/S JAGANNATH INFRASTRUCTURE VS THE COMMISSIONER OF SALES TAX	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500111
220	D-WP(C)/35978/2025	HARIHAR NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //	
221	D-WP(C)/35979/2025	M/S HARDIK MEDI TECH, DELHI VS THE STATE OF ODISHA	PRATIK DASH VS	// () //	
222	D-WP(C)/35980/2025	JAGANNATH STEEL AND POWER LTD., KENDUJHARPRIYA RANJAN SINGH VS MAHANADI COALFIELDS LTD., SAMBALPUR	VS	// () //	
223	D-WP(C)/35981/2025	GEETANJALI ROUT VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// () //	
224	D-WP(C)/35982/2025	PUSPADEI @ PUSPADEI NAG VS COLLECTOR, BALANGIR	BHOJARAJ SETH VS	// () //	
225	D-WP(C)/35983/2025	DASARATHA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// () //	
226	D-WP(C)/35985/2025	GANDHI SAHU VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// () //	
227	D-WP(C)/35986/2025	M/S. NATIONAL INSURANCE COMPANY LTD., CUTTACK	ANIDHI MISHRA	//	

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		VS	VS	0	
		GUDLI PATEL		//	
228	D-WP(C)/35987/2025	TAHETUL MOSQUE PEER SAHEB AND KABRASTAN, BLOK BUDAHA	BILOK BUDAHA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/35989/2025	NIBEDITA NAYAK	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/35990/2025	CHITTARANJAN SING	SATYAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/35991/2025	DEBENDRA KUMAR NAYAK	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500114
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/35992/2025	SOUMYABRATA SAHA	AVIJIT PATNAIK	//	
		VS	VS	0	
		COAL INDIA LIMITED, KOLKATA		//	
233	D-WP(C)/35994/2025	ALL INDIA RETIREES OF REGIONAL RURAL BANKS	MEVA SRI SONEI	//	
		VS	VS	0	
		ODISHA GRAMEEN BANK, KHORDHA		//	
234	D-WP(C)/35996/2025	PRASANNAJIT SAHOO	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/35998/2025	CH. MANOJ KUMAR PATRO	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/35999/2025	CHINTAMANI DASH	SANDHYARANI PANI	//	AOR20230000010C202500069
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/36000/2025	SABITRI KHUNTIA	PRADEEP KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/36001/2025	PANKAJ KUMAR GIRI	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500115
		VS	VS	0	

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239	D-WP(C)/36002/2025	STATE OF ODISHA BIPIN BIHARI PANDA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500070
240	D-WP(C)/36004/2025	STATE OF ODISHA ISWAR PRASAD NANDA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500071
241	D-WP(C)/36005/2025	STATE OF ODISHA BASANTA MANJARI PATTANAIAK VS	SASWATI MOHAPATRA VS	// // ()	
242	D-WP(C)/36006/2025	STATE OF ODISHA ANANTA KUMAR BEHERA VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500068
243	D-WP(C)/36007/2025	STATE OF ODISHA BISWAJIT DAS VS	SAHASRANSU SOURAV VS	// // ()	AOR20220001445C202500007
244	D-WP(C)/36008/2025	ODISHA GRAMEEN BANK AMIR CHOUDHURY VS	PRADEEP KUMAR DAS VS	// // ()	
245	D-WP(C)/36009/2025	STATE OF ODISHA UNION OF INDIA VS	GOPINATH SETHI VS	// // ()	
246	D-WP(C)/36013/2025	NAROTTAM DHAR RINA PATRA VS	PRADEEP KUMAR DAS VS	// // ()	
247	D-WP(C)/36015/2025	STATE OF ODISHA SURESH CHANDRA CHOUDHURY VS	PRADEEP KUMAR DAS VS	// // ()	
248	D-WP(C)/36016/2025	STATE OF ODISHA SURYAMANI NAYAK @ SURYANI NAYAK VS	PRADEEP KUMAR DAS VS	// // ()	
249	D-WP(C)/36017/2025	STATE OF ODISHA RABINDRA KUMAR PRUSTY VS	ASHOK KUMAR SWAIN VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/36018/2025	AKSHYA KUMAR MUDULI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
251	D-WP(C)/36019/2025	FUKU SAHU VS AXIS BANK, WHITEFIELD BANGALORE (KT)	ABHILASH MISHRA VS	// 0 //	
252	D-WP(C)/36020/2025	SUSHIL MEHER VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
253	D-WP(C)/36022/2025	DEBADATTA MOHANTY VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
254	D-WP(C)/36023/2025	PADMABATI PRADHAN VS SUPERINTENDENT OF POLICE, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //	
255	D-WP(C)/36024/2025	DILLIP KUMAR DAS VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
256	D-WP(C)/36025/2025	CHIRANJIBI PATI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
257	D-WP(C)/36026/2025	RABI SINGH VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //	
258	D-WP(C)/36027/2025	BUILO SAMARTHA VS STATE OF ODISHA	KHIROD CHANDRA MAJHI VS	// 0 //	
259	D-WP(C)/36030/2025	ALISA LUGUN VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //	
260	D-WP(C)/36031/2025	COMMITTEE OF MANAGEMENT OF SARASADA SERVICE CO-OPERATIVE SOCIETY (SCS), BHADRAK VS STATE OF ODISHA	THE CO-OPERATIVE SOCIETY (SCS), BHADRAK VS	// 0 //	
261	D-WP(C)/36032/2025	SARASWATI DAS	PRAVASH CHANDRA JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		ZONAL MANAGER, UCO BANK, ODISHA ZONAL OFFICE, BBSR		//	
262	D-WP(C)/36033/2025	M/S INDORAMA INDIA PRIVATE LIMITED, BBSR	ASIT KUMAR DASH	//	
		VS	VS	()	
		UNION OF INDIA		//	
263	D-WP(C)/36034/2025	M/S. RANI THE CLUB, BBSR	BIBHU PRASAD DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/36035/2025	KISHORE CHANDRA SAHOO	PRAMOD KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/36036/2025	M/S THE PROFESSIONAL COURIERS, ANGUL	ASIT KUMAR DASH	//	
		VS	VS	()	
		COMMISSIONER, GST AND CX, ROURKELA		//	
266	D-WP(C)/36037/2025	SHYAM SUNDAR AGARWALLA	BIBHU PRASAD DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/36038/2025	BISWAJIT DAS	SAHASRANSU SOURAV	//	AOR20220001445C202500008
		VS	VS	()	
		ODISHA GRAMEEN BANK		//	
268	D-WP(C)/36039/2025	RANJIT KUMAR JENA	RAJJEET ROY	//	AOR20220001462C202500111
		VS	VS	()	
		STATE BANK OF INDIA		//	
269	D-WP(C)/36040/2025	DUKHABANDHU NAIK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500156
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/36041/2025	BATA KISHOR SAHOO	Krishna Chandra Sahu	//	AOD20250000180C202500157
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/36042/2025	MANI BHOI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/36043/2025	GEETARANI NAYAK	BINAYAK MOHAPATRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/36044/2025	TH PRINCIAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT. GOVT. OF ODISHA, JAY JAGANNATH WSHG, BHADRAK VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// () //	
274	D-WP(C)/36045/2025	M/S S.S.ENTERPRISES, BBSR VS THE BANK OF INDIA, MUMBAI	RAMAKANTA SARANGI VS	// () //	
275	D-WPCRL/27381/2025	TIKESWAR MAHAKUR VS STATE OF ODISHA	KRANTI RAGINI SAHU VS	/ /0 () //	
276	D-ABLAPL/27264/2025	AMIT KUMAR PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /90 /2025 () //	AOR20220000246C202500076
277	D-ABLAPL/27265/2025	KISHORE JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	SIMULIA /323 /2025 () //	
278	D-ABLAPL/27266/2025	CHUTKI @ SANGAM BIBHAR VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /297 /2025 () //	
279	D-ABLAPL/27267/2025	KALAKAR SETHY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	NIKIRAI /300 /2025 () //	
280	D-ABLAPL/27268/2025	ANITA SETHY VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	NIKIRAI /300 /2025 () //	
281	D-ABLAPL/27270/2025	AKASH @ ARJUN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /200 /2025 () //	
282	D-ABLAPL/27271/2025	JAMBHU JAGADALA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /36 /2022 () //	
283	D-ABLAPL/27272/2025	NAMANITA SARKAR VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	LALBAG /195 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/27273/2025	TUSAR BARIK VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA MODEL /377 /2025 () //	
285	D-ABLAPL/27274/2025	SUSHANTA BEHERA @ RAJU VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA PS /374 /2025 () //	
286	D-ABLAPL/27275/2025	MAHASIM KHAN @ PUTU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /325 /2025 () //	
287	D-ABLAPL/27276/2025	MANGULI JENA VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI /592 /2023 () //	
288	D-ABLAPL/27279/2025	DHANU MALIK @ MALLICK VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /36 /2025 () //	
289	D-ABLAPL/27282/2025	KANHU CHARAN MALLIK VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	MANGALPUR /149 /2024 () //	
290	D-ABLAPL/27284/2025	MAKARA DALEI @ MAHESH VS STATE OF ODISHA	KULDEEP MOHANTY VS	// () //	AOD20240000012C202500192
291	D-ABLAPL/27285/2025	MADHAB PANGI @ GOUDA VS STATE OF ODISHA	SASWATI MOHAPATRA VS	DAMANJODI /89 /2025 () //	
292	D-ABLAPL/27286/2025	BAJRANG PARDHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAGHUNATHPALI /375 /2024 () //	AOR20220003722C202500176
293	D-ABLAPL/27297/2025	TAPAS KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	RAIKIA /189 /2025 () //	
294	D-ABLAPL/27299/2025	DEBASISH ROUT VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /380 /2025 () //	
295	D-ABLAPL/27301/2025	NALINIKANTA BISWAL	AMIYA KUMAR MOHANTY (A)	KHARABEL NAGAR P.S. /78 /1997	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/27302/2025	KANHA @ KANHU MAHALIK	AMULYA RATNA PANDA	BALASORE SADAR /329 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/27303/2025	ANTARYAMI DIGAL	PRAKASH KUMAR MOHANTY	PHULBANI SADAR /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/27304/2025	CHITTARANJAN MENDILI	AMITAV TRIPATHY	BIRMAHARAJPUR /295 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/27310/2025	SIBIRA KUMAR ROUT	SUSANTA KUMAR ROUT	KAMAKHYANAGAR /204 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/27312/2025	DEEPAK KUMAR SAHU	BIBHU PRASAD DAS	MANAMUNDA /294 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/27315/2025	JAYMADHAB MAHALIK	PRATIK DASH	CHANDABALI /330 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/27319/2025	PRADIPA BEHERA @ PADMA CHARAN BEHERA @ PADMA	ADAMIT MOHANTY	BALIKUDA /273 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/27323/2025	BAPINA JENA	SUBHENDU KUMAR NAYAK	EOW,BHUBANESWAR /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/27328/2025	BISIKESHAN NAIK	ASUTOSH TRIPATHY	BANTALA /413 /2022	AOR20220001648C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/27329/2025	HARIMOHAN BEHERA	KULDEEP MOHANTY	//	AOD20240000012C202500193
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/27331/2025	ATUL KUMAR JENA	MANOJ KUMAR PATI	RAIBANIA /43 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/27332/2025	STATE OF ODISHA LOKANATH BHOI VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /129 /2019 ()	
308	D-ABLAPL/27333/2025	STATE OF ODISHA KUTIBUDHI BIBI VS	PRAMOD KUMAR JENA VS	// SINGLA /158 /2025 ()	
309	D-ABLAPL/27337/2025	STATE OF ODISHA ALLAUDDIN KHAN VS	AMULYA RATNA PANDA VS	// DASARATHPUR /164 /2025 ()	
310	D-ABLAPL/27339/2025	STATE OF ODISHA PURNACHANDRA BARIK VS	AMITABH NAIK VS	// KHURDA PS /374 /2025 ()	
311	D-ABLAPL/27347/2025	STATE OF ODISHA ANANDA SETHI VS	JAYANTA KUMAR MAJHI VS	// BASTA /296 /2025 ()	
312	D-ABLAPL/27349/2025	STATE OF ODISHA SURYAKANTA SETHI @ JUDA VS	JAYANTA KUMAR MAJHI VS	// BASTA /296 /2025 ()	
313	D-ABLAPL/27352/2025	STATE OF ODISHA BABITA DEHURY VS	DEBASNAN DAS VS	// CUTTACK VIGILANCE /61 /2014 ()	
314	D-ABLAPL/27354/2025	STATE OF ODISHA(VIG.) BONTY @ ROMEO CHOUDHURY VS	RASHMI RANJAN DAS VS	// KEONJHAR TOWN /632 /2025 ()	
315	D-ABLAPL/27358/2025	STATE OF ODISHA ANUPAM PANIGRAHI VS	SANJIB KUMAR BHANJADEO VS	// BADAGODA P.S. /449 /2025 ()	
316	D-ABLAPL/27359/2025	STATE OF ODISHA DURGA PRASAD MOHANTY VS	RAMDAS ACHARY VS	// NARLA /193 /2025 ()	
317	D-ABLAPL/27366/2025	STATE OF ODISHA KRUSHNA PRASAD SATAPATHY VS	BISWAJIT NAYAK VS	// NISCHINTAKOILI /166 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/27367/2025	DHIRENDRA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	NISCHINTAKOILI /166 /2025 () //	
319	D-ABLAPL/27375/2025	ANJAN PAIRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CYBER CRIME AND E.O, BALASORE /35 /2025 () //	
320	D-ABLAPL/27376/2025	MILU THATI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /76 /2025 () //	
321	D-ABLAPL/27377/2025	MD MAHJUB HASMI @ RAJA @ ABDUL WAHAB VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAIBAGA /184 /2025 () //	AOD2024000012C202500194
322	D-ABLAPL/27379/2025	BABUNA @ SAMIR BHOI VS STATE OF ODISHA	SK. ZAFARULLA VS	PAHALA /250 /2025 () //	
323	D-ABLAPL/27384/2025	SOUMYA RANJAN MAHARANA @ KANHA VS STATE OF ODISHA	DIPANKAR ACHARYA VS	KEONJHAR TOWN /632 /2025 () //	
324	D-ABLAPL/27386/2025	ANIMA SAHOO VS STATE OF ODISHA	PRIYANKA MOHAPATRA VS	MAHILA P.S.(BBSR) /206 /2025 () //	
325	D-ABLAPL/27389/2025	SUBHASIS SAHOO VS STATE OF ODISHA	PRIYANKA MOHAPATRA VS	MAHILA P.S.(BBSR) /206 /2025 () //	
326	D-ABLAPL/27390/2025	KHAGESWAR ROUT VS STATE OF ODISHA	SRINIBAS SAHOO VS	BADACHANA /303 /2025 () //	
327	D-ABLAPL/27392/2025	PRATAP KUMAR SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /348 /2025 () //	AOR20220001736C202500066
328	D-ABLAPL/27394/2025	SUKANTI PATTANAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	MAHILA PS SAMBALPUR /41 /2025 () //	AOD20240000603C202500026
329	D-ABLAPL/27396/2025	DILIP KUMAR BARAL	PRATIK NAYAK	BELPAHAR /170 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/27398/2025	NRUSINGHA CHARAN MOHALIK @ NRUSINGHA MOHALIK	CHANDRANIL K PRAASAD PANI	SORO /707 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/27400/2025	KRUSNHACHANDRA RAUT	SMRUTI RANJAN ROUT	TANGI /278 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/27403/2025	SUBASH CHANDRA PRADHAN	PRAVASH CHANDRA JENA	JALESWAR /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/27404/2025	SANJIB KUMAR GHOSH	PRAVASH CHANDRA JENA	JALESWAR /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/27405/2025	RAJA NAYAK @ MANOJ KUMAR NAYAK	BASANTA KUMAR NAYAK	MANCHESWAR P.S. /460 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/27407/2025	MANOJ KUMAR MAHALIK	PRASANT KUMAR BARIK	CHANDABALI /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/27411/2025	BISWA PRAKASH MALLIK	JIBESH KUMAR PADHIARY	CHANDRASEKHARPUR /527 /2025	AOD20240000242C202500204
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/27412/2025	PRAKASH PATTANAYAK	ARUN KUMAR BUDHIA	MAHILA PS SAMBALPUR /41 /2025	AOD20240000603C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/27413/2025	KEDARNATH MAHANTA	ASISH KUMAR RAY	JHUMPURA /123 /2025	AOD20230000467C202500026
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :04/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/27296/2025 TRPCRL/ /	SANTRUPTA KUMAR ACHARYA MP	MANORANJAN MUDULI	84/2025
2	D-TRPCRL/27341/2025 TRPCRL/ /	RUDRANARAYAN DASH MP	RAMESH CH. BEHERA	85/2025
3	D-TRPCRL/3584/2025 TRPCRL/12/2025	PRADEEP KUMAR DAS MP	RAKESH BEHERA	86/2025
4	D-CRLMP/27311/2025 CRLMP/ /	KALYANI BARAL MP	BHAGABAT PRASAD RATH	197/2025
5	D-CRLMP/27311/2025 CRLMP/ /	KALYANI BARAL MP	BHAGABAT PRASAD RATH	198/2025
6	D-CRLMP/27409/2025 CRLMP/ /	SANTOSH KUMAR PATRA MP	JYOTI PATNAIK	199/2025
7	D-TRP(C)/35933/2025 TRP(C)/ /	APSARA PRIYADARSINI SINGH MP	SUSAMA RANI SAHOO	336/2025
8	D-CONTC/14908/2025 CONTC/1953/2025	PRAMODA CHANDRA ROUT MP		337/2025
9	D-TRP(C)/35964/2025 TRP(C)/ /	JYOTSHNA RANI BEHERA MP	SUSHANTA KUMAR JOSHI	337/2025
10	D-TRP(C)/36010/2025 TRP(C)/ /	ANIL KUMAR PODDAR MP	AMLAN SHAKTI PAUL	338/2025
11	D-CONTC/15259/2025 CONTC/1982/2025	JITENDRA PRASAD SINGH MP	RAKESH BEHERA	338/2025
12	D-TRP(C)/36012/2025 TRP(C)/ /	S.SURAJITA MP	ANIMESH SINGH	339/2025
13	D-CONTC/8277/2023 CONTC/8277/2023	TRIBIKRAM NAYAK MP	SANDHYARANI PANI	339/2025
14	D-CONTC/8279/2023 CONTC/8279/2023	GANGADHAR BEHERA MP	SANDHYARANI PANI	340/2025
15	D-RVWPET/20452/2024 RVWPET/118/2024	SK.MUSTAQUIM MP	MAHESWAR MOHANTY	363/2025
16	D-RVWPET/20452/2024 RVWPET/118/2024	SK.MUSTAQUIM MP	MAHESWAR MOHANTY	364/2025
17	D-RPFAM/34800/2025 RPFAM/250/2025	DINESH KUMAR PRADHAN MP	SITAKANTA HOTA	400/2025
18	D-RPFAM/35924/2025 RPFAM/ /	BABITA PATTANAIAK MP	SOUMYA MISHRA	401/2025
19	D-RPFAM/35948/2025 RPFAM/ /	BISHNU CHARAN NAYAK MP	MANORANJAN MUDULI	402/2025
20	D-RPFAM/35948/2025 RPFAM/ /	BISHNU CHARAN NAYAK MP	MANORANJAN MUDULI	403/2025
21	D-CMAPL/7036/2025 CMAPL/71/2025	JARA SING MP	MR.PRAFULLA CHANDRA ACHARYA	461/2025
22	D-CMAPL/53175/2024 CMAPL/21/2025	NARENDRA BADU MP	M/S RAMA CH. JENA, P.K.SATAPATHY	462/2025
23	D-FAO/15336/2025 FAO/382/2025	MANAGER, ORIENTAL INSURANCE CO.LTD. MP	TOURNAJ PRAISARDUTTA	810/2025
24	D-FAO/35988/2025 FAO/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	812/2025
25	D-FAO/35988/2025 FAO/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	813/2025
26	D-BLAPL/18166/2025	ARUNA NAYAK		

	BLAPL/6334/2025	MP		922/2025
27	D-BLAPL/27292/2025	RAKY @ MUNA DEHURI	CHINMAYA RANJAN DAS	
	BLAPL/ /	MP		923/2025
28	D-CRLREV/27288/2025	DINABANDHU BEHERA	DIPTI RANJAN MOHAPATRA	
	CRLREV/ /	MP		946/2025
29	D-CRLREV/27309/2025	ANANDA MISHRA	JULU KHANSAMA	
	CRLREV/ /	MP		947/2025
30	D-CRLREV/27309/2025	ANANDA MISHRA	JULU KHANSAMA	
	CRLREV/ /	MP		948/2025
31	D-CRLREV/26016/2025	BINAPANI DUTTA	BANSHIDHAR SATAPATHY	
	CRLREV/ /	MP		949/2025
32	D-CRLREV/25622/2025	SATYANARAYAN PUROHIT	AMLAN SHAKTI PAUL	
	CRLREV/ /	MP		950/2025
33	D-CRLREV/27369/2025	SUDHIR BISWAL	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		951/2025
34	D-CRLREV/27373/2025	BIDHAN CHANDRA PATTANAİK	BASUDEV PUJARI	
	CRLREV/ /	MP		952/2025
35	D-RSA/400/2009	USHA DEVI SHARMA	MANAS RANJAN BAUG	
	RSA/400/2009	MP		1259/2025
36	D-RSA/400/2009	USHA DEVI SHARMA	BANSHIDHAR BAUG	
	RSA/400/2009	MP		1260/2025
37	D-RSA/400/2009	USHA DEVI SHARMA	BANSHIDHAR BAUG	
	RSA/400/2009	MP		1261/2025
38	D-RSA/244/2008	PRANAKRUSHNA SAHOO		
	RSA/244/2008	MP		1262/2025
39	D-CMP/34453/2025	MANA MOHAN BISWAL@MANARANJAN BISWAL	BISMIL KUMAR MISHRA, (SR.ADV.)	
	CMP/1347/2025	MP		1456/2025
40	D-CMP/35888/2025	DHIRAJ KUMAR SAHOO	PRAVAT RANJAN SUTAR	
	CMP/ /	MP		1457/2025
41	D-CMP/35892/2025	GOBINDA BARIK	SAILABALA JENA	
	CMP/ /	MP		1458/2025
42	D-CMP/34905/2025	M/S. DEVAVRAT HOMES PVT. LTD.,KHURDA	DEVAVRAT DEVESH	
	CMP/ /	MP		1459/2025
43	D-CMP/35922/2025	BISWARANJAN SHAW @ SAHU	ALOK KUMAR PANDA	
	CMP/ /	MP		1460/2025
44	D-CMP/35928/2025	MONINGI SAWAN KUMAR	SUBHASISH DAS	
	CMP/ /	MP		1461/2025
45	D-CMP/27952/2025	SUSHAMA KUMARI JENA	SURAVI MOHANTY	
	CMP/1042/2025	MP		1462/2025
46	D-CMP/35944/2025	PARIKHITA MEHER	TRILOCHAN NANDA	
	CMP/ /	MP		1463/2025
47	D-CMP/35945/2025	RAMESH CHANDRA BARIK	SAMAPIKA MISHRA	
	CMP/ /	MP		1464/2025
48	D-CMP/567/2017	ANAND KU.BANSAL	M/S.SANJEEV UDGATA	
	CMP/567/2017	MP		1465/2025
49	D-CMP/35977/2025	KRUSHNA CHANDRA MOHAPATRA	NIROD KUMAR SAHU	
	CMP/ /	MP		1466/2025
50	D-CMP/35967/2025	BABITA @ CHHABINA PANI	SUBHAM SHARMA	
	CMP/ /	MP		1467/2025
51	D-ABLAPL/15704/2022	AJIM KHAN	SUSANTA KUMAR ROUT	
	ABLAPL/15704/2022	MP		1648/2025
52	D-ABLAPL/22922/2025	VIPIN PV		
	ABLAPL/9076/2025	MP		1649/2025
53	D-ABLAPL/22921/2025	JAYAPRAKASH G		
	ABLAPL/9004/2025	MP		1650/2025
54	D-MACA/34292/2025	CH. CHINA RAO	BASUDEV MISHRA	
	MACA/1020/2025	MP		2225/2025
55	D-MACA/30347/2025	D.M.,FUTURE GENERALI INDIA INSURANCE CO. LTD	ADAM LATIKHAN	
	MACA/ /	MP		2226/2025
56	D-MACA/30343/2025	D.M.,FUTURE GENERALI INDIA INSURANCE CO. LTD	ADAM LATIKHAN	
	MACA/ /	MP		2227/2025
57	D-MACA/30352/2025	D.M.,FUTURE GENERALI INDIA INSURANCE CO. LTD	ADAM LATIKHAN	
	MACA/ /	MP		2228/2025

58	D-MACA/35189/2025 MACA/ /	ANUPAMA MOHANTY MP	PABITRA KUMAR NAYAK	2229/2025
59	D-MACA/47994/2024 MACA/1148/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR MP		2230/2025
60	D-CRLA/22702/2025 CRLA/1037/2025	HRUSIKESH SAHU MP	PRASANNA KUMAR MISHRA	2435/2025
61	D-CRLA/42/2019 CRLA/42/2019	PRADEEP BEHERA@PRADIP MP	SOURA CHANDRA MOHAPATRA	2436/2025
62	D-CRLA/553/2023 CRLA/553/2023	CHHOTU@SK.JAMIR MP	AMULYA RATNA PANDA	2437/2025
63	D-CRLA/412/2023 CRLA/412/2023	JAYA DURIA MP	RAMESH CHANDRA MAHARANA	2438/2025
64	D-CRLA/29974/2024 CRLA/1008/2024	DALABEHERA SABITA DORA@D.SABITA DORA MP	SORABHAGYA KUMAR DASH	2439/2025
65	D-CRLA/27278/2024 CRLA/973/2024	DASARI KALEKA MP	CHANDRAKANTA NAYAK	2440/2025
66	D-CRLA/428/2010 CRLA/428/2010	MADHUSUDAN PRADHAN MP	HIMANSU SEKHAR SAHU	2441/2025
67	D-CRLA/2/2017 CRLA/2/2017	NAGESH NAYAK MP	M/S. SONITA BISWAL,M.M.SWAIN,H.MOHANTY,K.SUTTAR.	2442/2025
68	D-CRLA/27350/2025 CRLA/ /	NABIN KANDHAPANI MP	BISWAJIT RANJAN TRIPATHY	2443/2025
69	D-CRLA/27350/2025 CRLA/ /	NABIN KANDHAPANI MP	BISWAJIT RANJAN TRIPATHY	2444/2025
70	D-CRLA/27361/2025 CRLA/ /	PUNJILAL MEHER MP	DURGA PRASAD S. MALLICK	2445/2025
71	D-CRLA/27361/2025 CRLA/ /	PUNJILAL MEHER MP	DURGA PRASAD S. MALLICK	2446/2025
72	D-CRLA/27361/2025 CRLA/ /	PUNJILAL MEHER MP	DURGA PRASAD S. MALLICK	2447/2025
73	D-CRLA/27383/2025 CRLA/ /	PABITRA LENKA MP	BINAYA BHUSAN ROUSTRAY	2448/2025
74	D-CRLA/27383/2025 CRLA/ /	PABITRA LENKA MP	BINAYA BHUSAN ROUSTRAY	2449/2025
75	D-CRLA/27406/2025 CRLA/ /	SANTOSH SENAPATI MP	SASMITA NANDA	2450/2025
76	D-CRLA/27406/2025 CRLA/ /	SANTOSH SENAPATI MP	SASMITA NANDA	2451/2025
77	D-CRLA/27406/2025 CRLA/ /	SANTOSH SENAPATI MP	SASMITA NANDA	2452/2025
78	D-CRLMC/27283/2025 CRLMC/ /	MANARANJAN BHOI @ MANOJ BHOI MP	AMIT PRASAD BOSE	2474/2025
79	D-CRLMC/23450/2025 CRLMC/2999/2025	PANCHANAN KANHAR MP		2475/2025
80	D-CRLMC/26666/2025 CRLMC/ /	KALYAN KUMAR CHATTERJEE MP	SAROJ KUMAR ROUSTRAY	2476/2025
81	D-CRLMC/27314/2025 CRLMC/ /	BHAKTABANDHU KHAMARI MP	SIDHARTHA MISHRA	2477/2025
82	D-CRLMC/27363/2025 CRLMC/ /	DEBI PRASAD JENA@DEVI PRASAD JENA MP	TARA PRASAD MOHAPATRA	2478/2025
83	D-CRLMC/27371/2025 CRLMC/ /	SUVRAJIT JENA @ SUBHRAJIT JENA MP	AKSHAYA KUMAR SAHOO	2479/2025
84	D-CRLMC/23727/2025 CRLMC/3107/2025	KASMIRA NAYAK MP		2480/2025
85	D-CRLMC/20143/2025 CRLMC/2457/2025	JITENDRA KUMAR RANSINGH MP	SIDDHARTHA SAMAL	2481/2025
86	D-CRLMC/3152/2022 CRLMC/3152/2022	BASANTA KUMAR DHAL MP		2482/2025
87	D-CRLMC/75/2023 CRLMC/75/2023	TAPAS RANJAN SAHU MP		2483/2025
88	D-CRLMC/27397/2025 CRLMC/ /	GIRISH KUMAR NANDA MP	HARIPAD MOHANTY	2484/2025
89	D-CRLMC/27408/2025	AJAY @ AJAYA KUMAR BALIARSINGH	PRAVASH CHANDRA JENA	

	CRLMC/ /	MP		2485/2025
90	D-CRLMC/27410/2025	DEBANDRA KUMAR SAHOO	DEBASNAN DAS	
	CRLMC/ /	MP		2486/2025
91	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3834/2025
92	D-WA/35947/2025	SANGRAM PATRA	DIPTIRANJAN MAHAPATRA	
	WA/ /	MP		3835/2025
93	D-WA/1232/2023	STATE OF ODISHA	SANJAY RATH,A.S.C	
	WA/1232/2023	MP		3836/2025
94	D-WP(C)/35863/2025	MAMATA ROUTRAY	PRAVASH CHANDRA JENA	
	WP(C)/24591/2025	MP		15057/2025
95	D-WP(C)/35865/2025	MAMATA ROUTRAY	PRAVASH CHANDRA JENA	
	WP(C)/24583/2025	MP		15058/2025
96	D-WP(C)/35866/2025	HARDHIK ROUTRAY	PRAVASH CHANDRA JENA	
	WP(C)/24613/2025	MP		15059/2025
97	D-WP(C)/8841/2025	TRIBENI SUNANI	DHANANJAYA MUND	
	WP(C)/8049/2025	MP		15060/2025
98	D-WP(C)/35867/2025	HARDHIK ROUTRAY	PRAVASH CHANDRA JENA	
	WP(C)/24587/2025	MP		15061/2025
99	D-WP(C)/35868/2025	HARDHIK ROUTRAY	PRAVASH CHANDRA JENA	
	WP(C)/24615/2025	MP		15062/2025
100	D-WP(C)/31974/2025	KANAKA GOUDA	SANJIB MOHANTY	
	WP(C)/22582/2025	MP		15063/2025
101	D-WP(C)/32002/2025	LAXMI PRADHAN	SANJIB MOHANTY	
	WP(C)/22593/2025	MP		15064/2025
102	D-WP(C)/35871/2025	PARADIP INTERNATIONAL CARGO TERMINAL PVT. LTD., MUMBAI		
	WP(C)/24549/2025	MP		15065/2025
103	D-WP(C)/41728/2023	SUVENDRA KUMAR NANDA	DEBENDRA MOHANTA	
	WP(C)/41728/2023	MP		15066/2025
104	D-WP(C)/30774/2025	BAHUBALENDRA YASHOBANT NARAYAN DEO @ B YASHOBANT DEO		
	WP(C)/21819/2025	MP		15067/2025
105	D-WP(C)/35874/2025	UNION OF INDIA	MILLON KUMAR	
	WP(C)/ /	MP		15068/2025
106	D-WP(C)/35872/2025	M/S KIRIN TECHNOLOGY PRIVATE LIMITED	DANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		15069/2025
107	D-WP(C)/13361/2017	SUDARSHAN BEHERA	A.G.A.	
	WP(C)/13361/2017	MP		15070/2025
108	D-WP(C)/32636/2025	KALPANA RAJ	ARUN KUMAR DAS	
	WP(C)/22740/2025	MP		15071/2025
109	D-WP(C)/32636/2025	KALPANA RAJ	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/22740/2025	MP		15072/2025
110	D-WP(C)/32636/2025	KALPANA RAJ	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/22740/2025	MP		15073/2025
111	D-WP(C)/32636/2025	KALPANA RAJ	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/22740/2025	MP		15074/2025
112	D-WP(C)/32636/2025	KALPANA RAJ	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/22740/2025	MP		15075/2025
113	D-WP(C)/32636/2025	KALPANA RAJ	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/22740/2025	MP		15076/2025
114	D-WP(C)/32636/2025	KALPANA RAJ	CHIRANJEEV BIDYABHUSHAN	
	WP(C)/22740/2025	MP		15077/2025
115	D-WP(C)/35879/2025	KOSHALESWAR KHILAR	AMIT PRASAD BOSE	
	WP(C)/24536/2025	MP		15078/2025
116	D-WP(C)/35881/2025	KOSHALESWAR KHILAR	AMIT PRASAD BOSE	
	WP(C)/24541/2025	MP		15079/2025
117	D-WP(C)/35889/2025	INDRAJIT RAY	SAILABALA JENA	
	WP(C)/ /	MP		15080/2025
118	D-WP(C)/35884/2025	CHARAN PATRA	SUSANTA KUMAR BARAL	
	WP(C)/24570/2025	MP		15081/2025
119	D-WP(C)/35895/2025	KAILAS CHANDRA MOHALIK	LALIT KUMAR MAHARANA	
	WP(C)/24585/2025	MP		15082/2025
120	D-WP(C)/35896/2025	NIRANJAN BRAHMA	LALIT KUMAR MAHARANA	
	WP(C)/24588/2025	MP		15083/2025

121	D-WP(C)/35897/2025 WP(C)/24590/2025	PRASANT KUMAR ROUT MP	LALIT KUMAR MAHARANA	15084/2025
122	D-WP(C)/35901/2025 WP(C)/24581/2025	PRASANNA KUMAR MISHRA MP	LALIT KUMAR MAHARANA	15085/2025
123	D-WP(C)/35900/2025 WP(C)/24578/2025	AKSHAYA KUMAR SAHOO MP	LALIT KUMAR MAHARANA	15086/2025
124	D-WP(C)/35902/2025 WP(C)/ /	PRADEEP KUMAR DEBATA MP	AMIT PRASAD BOSE	15087/2025
125	D-WP(C)/11688/2025 WP(C)/8380/2025	SANGEETA KUMARI PANDA MP	R.K.MISHRA	15088/2025
126	D-WP(C)/11688/2025 WP(C)/8380/2025	SANGEETA KUMARI PANDA MP	LAXMIKANTA MOHANTY	15089/2025
127	D-WP(C)/33077/2025 WP(C)/22962/2025	MINATI PRAVA MOHAPATRA MP	PRADIPTA KISHORE BHUYAN	15090/2025
128	D-WP(C)/33077/2025 WP(C)/22962/2025	MINATI PRAVA MOHAPATRA MP	PRADIPTA KISHORE BHUYAN	15091/2025
129	D-WP(C)/35917/2025 WP(C)/ /	KUMPANI ROUT MP	ASHIS KUMAR MISHRA	15092/2025
130	D-WP(C)/35918/2025 WP(C)/ /	SUBHAM BEHERA MP	RAJIB RATH	15093/2025
131	D-WP(C)/35923/2025 WP(C)/ /	M/S. PERFECT MEDICAL STORE, JAGATSINGHPUR MP	BINOD KUMAR MOHANTY	15094/2025
132	D-WP(C)/35926/2025 WP(C)/ /	GAYATRI MOHAPATRA MP	PRONOY MOHANTY	15095/2025
133	D-WP(C)/35930/2025 WP(C)/ /	MANORAMA SANITARY, BHADRAK MP	PRASANTA KUMAR SATAPATHY	15096/2025
134	D-WP(C)/35935/2025 WP(C)/ /	M/S. SUMEEY SECURITY SERVICE, KHORDHA MP	DEAKESH BEHERA	15097/2025
135	D-WP(C)/35942/2025 WP(C)/24602/2025	GADADHAR PATRA MP	GYANA RANJAN SETHI	15098/2025
136	D-WP(C)/54679/2024 WP(C)/264/2025	SANGHAMITRA AGRO INDUSTRIES, GANJAM MP	SURAJ MOHANTY	15099/2025
137	D-WP(C)/33748/2025 WP(C)/23381/2025	DR. OMKAR MOHANTY MP	AVIJIT MISHRA	15100/2025
138	D-WP(C)/7965/2019 WP(C)/7965/2019	BABITA GADTIA MP	M/S.ALOK KR.MOHANTY	15101/2025
139	D-WP(C)/32684/2025 WP(C)/ /	DEEPAK KUMAR BISWAL MP	AMIT PRASAD BOSE	15102/2025
140	D-WP(C)/27678/2024 WP(C)/16080/2024	KALANDI CHARAN BEHERA MP	PRADEEP KUMAR MAHAPATRA	15103/2025
141	D-WP(C)/27683/2024 WP(C)/16118/2024	KRUPA SINDHU PANDA MP	PRADEEP KUMAR MAHAPATRA	15104/2025
142	D-WP(C)/35949/2025 WP(C)/ /	UPENDRA NATH MOHANTA MP	PRAFULLA CHANDRA ACHARYA	15105/2025
143	D-WP(C)/25619/2025 WP(C)/19938/2025	ARATI PANIGRAHI MP	ANWESHA MISHRA	15106/2025
144	D-WP(C)/35953/2025 WP(C)/ /	MANESWAR PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY LTD., SAMBALPUR MP	MANOJ KUMAR MOHANTY	15107/2025
145	D-WP(C)/35954/2025 WP(C)/ /	GOURIBALA PRADHAN MP	ACHYUTANANDA PATTANAIK	15108/2025
146	D-WP(C)/35956/2025 WP(C)/ /	PRIYANKA SARUKAD MP	DR. BINODA KUMAR MISHRA	15109/2025
147	D-WP(C)/35958/2025 WP(C)/ /	DEBASIS PADHI MP	DR. BINODA KUMAR MISHRA	15110/2025
148	D-WP(C)/8518/2025 WP(C)/6393/2025	M/S. CITY INFRA DEVELOPERS PVT. LTD., PURI MP	DEVANATH MISHRA	15111/2025
149	D-WP(C)/34534/2025 WP(C)/24075/2025	SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE MP		15112/2025
150	D-WP(C)/34530/2025 WP(C)/24088/2025	SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE MP		15113/2025
151	D-WP(C)/35980/2025 WP(C)/ /	JAGANNATH STEEL AND POWER LTD., KENDRAPARA MP	HEMCHANDRAN JAN SINGH	15114/2025
152	D-WP(C)/35979/2025	M/S HARDIK MEDI TECH, DELHI	PRATIK DASH	

	WP(C)/ /	MP		15115/2025
153	D-WP(C)/35982/2025	PUSPADEI @ PUSPADEI NAG	BHOJRAJ SETH	
	WP(C)/ /	MP		15116/2025
154	D-WP(C)/35983/2025	DASARATHA SAHU	BHOJARAJ SETH	
	WP(C)/ /	MP		15117/2025
155	D-WP(C)/35986/2025	M/S. NATIONAL INSURANCE COMPANY LTD., CUTACK	DEBANKUMAR MISHRA	
	WP(C)/ /	MP		15118/2025
156	D-WP(C)/20505/2025	SUBRAT KUMAR BISWAL	KUNAL KUMAR SWAIN	
	WP(C)/14137/2025	MP		15119/2025
157	D-WP(C)/35990/2025	CHITTARANJAN SING	SATYAJIT MOHAPATRA	
	WP(C)/ /	MP		15120/2025
158	D-WP(C)/49277/2024	THE SAMBALPUR DISTRICT COOPERATIVE CENTRAL BANK LTD., BARGARH	GOPI NARAYAN SAHOO	
	WP(C)/29629/2024	MP		15121/2025
159	D-WP(C)/35994/2025	ALL INDIA RETIREES OF REGIONAL RURAL DEVELOPMENT SOCIETY ODISHA UNIT, RAYAGADA	DEVASHIS WANDER	
	WP(C)/ /	MP		15122/2025
160	D-WP(C)/36000/2025	SABITRI KHUNTIA	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15123/2025
161	D-WP(C)/36008/2025	AMIR CHOUDHURY	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15124/2025
162	D-WP(C)/33151/2025	PRIYANKA PRIYADARSINI KAR	AMITABH MISHRA	
	WP(C)/23059/2025	MP		15125/2025
163	D-WP(C)/36009/2025	UNION OF INDIA	GOPINATH SETHI	
	WP(C)/ /	MP		15126/2025
164	D-WP(C)/36013/2025	RINA PATRA	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15127/2025
165	D-WP(C)/36015/2025	SURESH CHANDRA CHOUDHURY	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15128/2025
166	D-WP(C)/40546/2024	MAKAR KETAN PRUSTY	TANMAY MISHRA	
	WP(C)/23755/2024	MP		15129/2025
167	D-WP(C)/33418/2025	RAMA CHANDRA SAHOO	DEBASISH PATNAIK	
	WP(C)/ /	MP		15130/2025
168	D-WP(C)/36016/2025	SURYAMANI NAYAK @ SURYANI NAYAK	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15131/2025
169	D-WP(C)/36018/2025	AKSHYA KUMAR MUDULI	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15132/2025
170	D-WP(C)/36020/2025	SUSHIL MEHER	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15133/2025
171	D-WP(C)/36022/2025	DEBADATTA MOHANTY	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15134/2025
172	D-WP(C)/36025/2025	CHIRANJIBI PATI	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15135/2025
173	D-WP(C)/36026/2025	RABI SINGH	PRADEEP KUMAR DAS	
	WP(C)/ /	MP		15136/2025
174	D-WP(C)/36030/2025	ALISA LUGUN	DEVASHIS PANDA	
	WP(C)/ /	MP		15137/2025
175	D-WP(C)/36031/2025	COMMITTEE OF MANAGEMENT OF SARASWATI SRINIBAR CO-OPERATIVE SOCIETY (SCS), BHADRAK	SADAN SRINIBAR JOSHI	
	WP(C)/ /	MP		15138/2025
176	D-WP(C)/36032/2025	SARASWATI DAS	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		15139/2025
177	D-WP(C)/36033/2025	M/S INDORAMA INDIA PRIVATE LIMITED, BBSR	ASIT KUMAR DASH	
	WP(C)/ /	MP		15140/2025
178	D-WP(C)/36034/2025	M/S. RANI THE CLUB, BBSR	BIBHU PRASAD DAS	
	WP(C)/ /	MP		15141/2025
179	D-WP(C)/36036/2025	M/S THE PROFESSIONAL COURIERS, ANGLAS	ASIT KUMAR DASH	
	WP(C)/ /	MP		15142/2025
180	D-WP(C)/36037/2025	SHYAM SUNDAR AGARWALLA	BIBHU PRASAD DAS	
	WP(C)/ /	MP		15143/2025
181	D-WP(C)/36042/2025	MANI BHOI	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		15144/2025
182	D-WP(C)/36043/2025	GEETARANI NAYAK	BINAYAK MOHAPATRA	
	WP(C)/ /	MP		15145/2025
183	D-WP(C)/36044/2025	JAY JAGANNATH WSHG, BHADRAK	AMBUJA BANDHU PARIDA	
	WP(C)/ /	MP		15146/2025

